

GOVERNMENT OF NAGALAND
DIRECTORATE OF SCHOOL EDUCATION
KOHIMA : NAGALAND


NO.: ED/AEI-18/2020

Kohima, the, 15th July 2020

NOTIFICATION

It has been reported that few schools in the State have issued notifications regarding conducting of examinations/resuming of classes etc in violation of the Lockdown Order issued by the Govt. of Nagaland(No.CSO/GAB-I/COM/GEN-I/2020, Dated, Kohima, the 4th May 2020).

It is once again reiterated that reopening of schools in any manner in violation of the Lockdown Order issued by the Govt. is strictly prohibited and severe disciplinary action including invoking of Section 188 IPC will be initiated against the Head of Institutions & Members of the School Management Committees/Boards violating the Lockdown Order as per appropriate provisions of law.


(SHANAVAS C) IAS
Principal Director